

In the National Company Law Tribunal, Jaipur

Appeal No. 638/252(3)/ND/2018
TA No. 67/2018

UNDER SECTION 252(3) OF IBC

In the matter of:

M/s Creative Science Education Pvt. Ltd. Applicant/Petitioners

VS.

M/s Ministry of Corporate AffairsRespondent

Order delivered on 31.08.2018

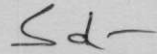
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : None-appeared

For Respondent(s) : Dr. Amol Shinde

ORDER

None appears for the appellant, nor respondent ROC. By virtue of previous order dated 10.08.2018, ROC was directed to furnish a copy of the reply stated to have been filed before this Tribunal with the Registry. Perusal of the records of this Tribunal shows the same has not been complied with by the respondent ROC. A final opportunity is granted to the respondent ROC to comply with the order dated 10.08.2018 and for which purpose further 2 weeks' time is granted. Post the matter after 2 weeks on 20.09.2018.



(R. Varadharajan)
Member (Judicial)